

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 202
(IB)-2240(ND)2019
IA-3846/2023
IA-1175/2022

IN THE MATTER OF:

M/s. Hi Tech Resource Management Ltd. ... Applicant/Petitioner

Versus

M/s. Overnite Express Limited ... Respondent

Under Section: 7 of IBC, 2016 (CIRP)

Order delivered on 23.08.2023

CORAM:

**SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)**

**SH. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Adv. Rahul Tyagi in IA. No. 3846/2023, Adv. Adhish Srivastava, Adv. Kartik Jain

For the Respondent :

For the RP : Adv. Sumant Batra, Adv. Ruchi Goyal, Adv. Aishwarya in IA-3846/2023

ORDER

IA-3846/2023 & IA-1175/2022: Arguments heard. **Order reserved.**

In the meantime, it would be open to the counsels for the parties to file a written synopsis not exceeding three pages within two days.

**Sd/-
(L. N. GUPTA)
MEMBER (T)**

**Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)**